MR. SPEAKER: Today itself there is a discussion on drought.

SHRI CHANDULAL CHANDRAKAR: That is all right, but I would like to draw your attention towards the shortage of drinking water and on the other hand there is a shortage of electricity also. In this way, we are, suffering from three kinds of drought this year- the first is a shortage of grains, the second is shortage of electricity, and the third is scarcity of drinking water. That is why it is my request that the Central Government should and a central team over there for necessary arrangements and relief work at the earliest possible. One team should go to Chhatisgarh, the other should go to Mahakaushal region, the third team should go the Vindhya Pradesh and the Fourth team should go to Central India. In this way, by sending four teams the situation should be assessed at the earlist and relief should be made available.

SHIR RAJVEER SINGH)Aonla): Mr. Speaker, Sir, the matter of Gujarat is very serious, through Gujarat the supply of arms to terrorists is going on.....[interruptions]

SHRI BHOGENDRAJHA (Madhubani): Mr. Speaker Sir, till now we were so busy with one or two issues that we could not pay attention towards the other serious problems of the country. The important thing is that the security of the country seems to be in danger since we have formed that a large Number of sophisticated weapons i.e. A.K.-47 Rifles etc. have been recovered in Gujarat on the information supplied by an accused and not as a result of the efforts made by the Security Forces themselves.

I request you to ask the Government to make a statement on this issue and take the House into confidence, as the issue is delinitely above party politics. [English]

[Interruptions]

Mr. Minister, do you wish to say anything on this issue?

SHRI RANGARAJAN KUMARAMAN-GALAM: I agree with the hon.Members that the matter is extremely serious. I would bring it to the notice of the hon. Home Minister who may immediately come out with whatever statement that is ready with the facts.

[Translation]

SHRI SATYA PAL SINGH YADAV(Shahjajanpur): Mr. Speaker Sir, I would like to raise an issue regarding the atrocities being committed on downtrodden in Central Uttar Pradesh. On 1st July in village Jamor under Police Station Kanth in Shajahanpur district of Uttar Pradesh a statue of Dr. Ambedkar was to be installed. Towthree days before the function, a Scheduled Caste boy of the village took the statue and kept it in front of his house at a vacant site where it was to be installed. However, sir, on the night of 30th June caste Hindus of thevillage have broke the statue into pieces. When this act of caste Hindus was objected to by the downtrodden caste, they opened fore on them in which about a dozen persons were injured and a man known as Ishwari Prasad was killed. Sir, on my visit to the place I found that the police and the Administration just registered a case against two persons and presented them in the court.

Sir, downtrodden people of the village want that the statue of Dr. Ambedkar should be installed over there but the present Administration and the Government is not providing security to these people and a reign of terror has been let loose in the area and atrocities are being committed on the Harijans.

[English]

MR. SPEAKER: Alright.

SHRI KABINDRA PURKAYASTHA